

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:99  
ANSWERED ON:18.11.2002  
PAYMENTS TO DELHI FEDERATION  
RAMJI MANJHI

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government are aware of the payments being released to Delhi Federation on presentation of GR/RR before the stocks reach their destination;
- (b) if so, whether this is as per past practice;
- (c) if not, the action taken against the persons responsible for releasing payment to DF together with details of the amount released; and
- (d) the reasons for DF not being the agent of NAFED for APO after March, 1996?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b): No, Sir.

(c): NAFED has released the payment to Delhi Federation on the presentation of GR/RR as per terms of agreement made between NAFED and Delhi Federation. However, the Delhi Federation claimed payment of Rs.5.5 crore from NAFED without supplying goods to APO. CBI registered a case and after investigation, filed charge sheet in the court against two officers of NAFED. NAFED has also initiated disciplinary proceedings against other responsible officials.

(d): As no fresh APO contract has been awarded to NAFED after 1996, hence, the question of reappointing Delhi Federation as agent for supply to APO does not arise.